

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The Prime Minister, who is also the Minister-in-charge of the Ministry of Programme Implementation, has recently started reviewing the projects having high cost and time overruns with the Ministers concerned, as a part of an on-going exercise to review and resolve problems being faced by these projects in their implementation. No Cabinet Committee for Central Projects as such has been set up.

(b) and (c). Do not arise.

**Nuclear Power Plant in Bihar**

4212. SHRI L.V. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of acute shortage in power generation in Bihar;

(b) whether Bihar is rich in uranium minerals which are available in huge quantity there; and

(c) if so, the reasons for not going in for nuclear power plant in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The generation in Bihar has been short of the requirement. During 1989-90 and 1990-91 (upto July, 1990), the power supply position in Bihar was as under:

(Figures in Million Units not)

	<i>Requirement</i>	<i>Availability</i>	<i>Shortage</i>	<i>(%)</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1989-90	6270	5440	830	13.2%
1990-91 (upto 7/90)	2110	1598	512	24.3%

Bihar forms part of the Eastern Grid. However, Bihar has been provided assistance from the Northern Grid, whenever the system conditions permit. during the year 1989-90 and 1990-91 (upto July, 1990) Bihar received 234 MU and 179 MU respectively from the Northern Grid. This was besides the assistance provided to Bihar from the Central Sector stations in the Eastern Region.

(b) Bihar has got substantial low grade uranium reserves.

(c) Availability of uranium reserves in an area is not the governing criterion for locating nuclear power stations in the area

as the quantity of uranium to be transported for operating a nuclear power station is small unlike coal which is needed in the case of thermal power stations. Eastern Electricity Region of which Bihar is a constituent State, is endowed with coal reserves. The priority is, therefore, for setting up coal fired thermal stations in that region as no long distance transportation of coal is called for; and the priority for setting up of nuclear power plants in Bihar is low.

**Projects of Bihar pending for Clearance**

4213. SHRI L.V. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether some projects of Bihar are pending for approval of the Planning Commission;

(b) if so, the details thereof; and

(c) the time by which these projects will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) At present no project of Bihar is pending with the Planning Commission for investment approval.

(b) and (c). Do not arise.

[*Translation*]

**C & AG on Hindi, Punjabi and Urdu Academies**

4214. SHRI RAJENDRA AGNIHOTRI: Will the PRIME MINISTER be pleased to state:

(a) whether any action has been taken on the observation of C & AG in respect of Hindi, Punjabi and Urdu Academies as contained in para 7 of his report on "Union Government (Delhi Administration)" No. 3 of 1990 laid on the Table of the House on 17 May, 1990;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (C). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

**Surveillance of Palk Straits**

4215. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Navy has stressed the need for the clear-cut policy of surveillance on Palk straits; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Government of India, being fully aware of the need for surveillance in the Palk Strait, had issued orders on the 30th May, 1990, inter-alia, instructing the Navy and the Coast Guard to increase their surveillance/patrolling in the area in a coordinated manner so as to curb any unlawful activity across the India-Sri Lanka International Boundary Line.

**Vishwayatan Yoga Ashram, Katra**

4216. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Vishwayatan Yoga Ashram, Katra in Jammu and Mantalai Yoga Research centre were recognised by the Education Department;

(b) whether an advertisement was published in the Hindustan dated 13 August, 1989, which has duped thousands of young men luring them for jobs; and

(c) if so, the action taken against those who published the advertisement?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Ministry of Human Re-